

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 549**

TO BE ANSWERED ON DECEMBER 12, 2022

INCREASE IN SLUMS

NO. 549. SHRI SANJAY SINGH:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the year-wise details of the number of people living in settlements (slums) in the country along with the increase in their numbers since the year 2014;
- (b) whether Government has implemented any scheme during the last five years to improve the standard of living of the residents of slum settlements and to rehabilitate them;
- (c) if so, the details thereof and the number of people benefited from the said schemes, State-wise and year-wise; and
- (d) the State-wise details of the slum settlements got vacated by Government and the number of people displaced due to this?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI KAUSHAL KISHORE)

- (a): Census of India collects data on slums on decadal basis along with enumeration of population in the country. As per Census of India 2011, a total of 6.54 crore people were living in slums across the country in 1.39 crore households constituting 17.4% of the total urban population and 5.4% of the total population of the country. Data on increase or decrease in number of people living in slums since 2014 is not available.
- (b) & (c): 'Land' and 'Colonisation' are State subjects. Schemes related to improve the standard of living of urban poor including slum dwellers are implemented by States/Union Territories (UTs). However, Central Government supplements the efforts of States/UTs to provide basic services for improving the standard of urban population including slum dwellers through various Missions, such as Pradhan Mantri Awas Yojana - Urban (PMAY-U), Atal Mission for Rejuvenation and Urban Transformation (AMRUT 2.0), Swachh Bharat Mission - Urban (SBM-U 2.0), Smart Cities Mission (SCM), SAUBHAGYA - Pradhan Mantri Sahaj Bijli Har Ghar Yojana, National Health Mission, Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) under Ayushman Bharat, Pradhan Mantri Ujjwala Yojana (PMUY) and UJALA scheme amongst others. The data on improvement of standard of living of urban poor including slum dwellers is not maintained by the Central Government.
- (d) 'Land' and 'Colonisation' are State subjects. Therefore, redevelopment/rehabilitation/relocation scheme are taken up by States/UTs. Hence, such data is not maintained by the Ministry.
